## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2971
ANSWERED ON:30.03.2012
ANGANWADI CENTRES
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## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi and Mini- anganwadi centres functioning in the country, State- wise;
- (b) the details of the facilities provided in these centres;
- (c) the details of funds sanctioned and spent on these centres during the last three years and the current year, year- wise and Statewise;
- (d) whether the Union Government has received any request from the State Governments for setting up of additional Anganwadi centres; and
- (e) if so, the details thereof and the decision taken by the Union Government thereon?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): There were 13,03,300Anganwadi and Mini- anganwadi centres functioning in the country as on 31.12.2011. State -wise details is at Annex- I.
- (b): Six services namely supplementary nutrition, pre-school education, health check-up, nutrition and health education, immunization and referrals are provided under the Integrated Child Development Services (ICDS) Scheme.
- (c): Government releases Grant-in-Aid to the States/UTs on a sharing pattern of 90:10 for all components including Supplementary Nutrition Programme [SNP] for North East and 50:50 for SNP and 90:10 for all other components for all States/ UTs other than North East. Details of funds released and expenditure reported under ICDS (General) and Supplementary Nutrition during 2008-09 to 2011-12 (upto15.03.2012) is as under:

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(Rs. in lakh)

Year ICDS (General) Supplementary Nutrition

Releases Expenditure Releases Expenditure including including State State share reported share reported by the States by the States

2008-09 404784.19 396980.06 228131.33 492834.83

2009-10 439135.56 483967.07 373013.74 818172.79

2010-11 479440.83 530691.47 496870.51 793346.36

2011-12 753700.36 398916.96 623166.32 652840.85 (as on 15.03.2012)
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State-wise details of funds released and expenditure including State share reported by States/UTs under ICDS (General) and

Supplementary Nutrition are given at Annex- II & III respectively.

(d) & (e): Based on the requests received from various State Governments, Government of India has sanctioned 3942 additional Anganwadi Centres/ Anganwadis-on- Demand (AoDs) during the year 2011-12 to the States as per details given below:

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Anganwadi Centres/ Anganwadis-on- Demand (AODs) during the year 2011-12 to the States as per details given below:

S.No. Name of the State Demand received No. of Anganwadi Centres sanctioned
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- 1 Gujarat 3247 1911
- 2 Haryana 615 263
- 3 Karnataka 1156 1141
- 4 Meghalaya 41 41
- 5 Tamilnadu 1751 581#
- 6 Tripura 545 05

Total 3942

# The proposal for 539 AoDs has been kept in abeyance for want of clarification from the State Government on the names of habitations where Anganwadi Centres are required to be sanctioned.

In addition to this, proposals were also received from the States of Punjab, A&N Island, Madhya Pradesh, Nagaland, Jammu & Kashmir, Orissa and. The status in each case is given below:

- Sl. Name of the State Demand  $\;\;$  Decision Taken No.  $\;\;$  received
- 1. Punjab 295 Held in abeyance on the request of the State Government.
- 2. A&N Island 12 Not approved
- 3. Madhya Pradesh 1334 Proposal approved for sanction of 1231 AWCs.
- 4. Nagaland 525 Proposal processed for sanction of 314 AWCs.
- 5. Jammu & Kashmir 10460 Proposal returned to the State Government for re-examination.
- 6. Orissa 3859 Proposal returned to the State Government for re-examination.
- 7. Bihar 38079 Proposal returned to the State Government for re-examination.